

The Lok Sabha reassembled after lunch at twenty-five minutes past Fourteen of the Clock.

[MR. DEPUTY SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

[*English*]

MR. DEPUTY SPEAKER: Now we shall take up Matters under Rule 377.

Shri Era Anbarasu—absent. Shri G. S. Basavaraj

(i) Need to supply adequate quantity of Coal to Cement factories in Karnataka to save them from Closure

SHRI G. S. BASAVARAJ (Tumkur): Sir, the cement factories in Karanataka State face shortage of coal from January, 1990. Cement plants cannot run satisfactorily with meagre linkage. The position from May, 1990 onwards has worsened so much that all Cement factories in Karnataka are on the verge of closure. Western Coalfields Limited, Nagpur are having instructions that coal should be supplied to power plants only. In case there is a further delay in supply of coal to cement plants in Karnataka, all of the cement plants will be closed and the shortage of cement will occur and the prices of cement will go up. I, therefore, appeal to the Hon'ble Minister to direct the authorities concerned to supply adequate quantity of coal to the cement factories in Karnataka to save them from the closure.

[*Translation*]

(ii) Need to take steps to save Northern Bihar from the fury of recurring floods.

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government towards the serious problems faced by 4 crore people of 17 districts of Northern Bihar caused by furious floods of Kosi, Kamala, Bhutahi, Adhwara, Gandak, Bagmati and other rivers. Every year life of four and a half crore people of Bihar living near Indo-Nepal border

is entirely disrupted. Every year, numerous people are drowned, rendered homeless and crops worth crores of rupees destroyed. Besides, people face acute problems of drinking water, shelter, eatables and road communication. The development works also get halted. Every year, crores of rupees are spent in the name of flood control measures, strengthening of embankment and flood relief works. But no step has been taken by the Government to ensure the permanent solution of this menance. This year also great havoc has been caused by flood.

I would, therefore, request the Government to constitute a high powered water commission to negotiate with the Government of Nepal in order to sign an agreement with them to construct a multipurpose dam in the catchment areas of Nepal so that there is a permanent solution to the problem of four and a half crore people of Bihar.

(iii) Need to take steps to check the growing menace of rats and monkeys

[*English*]

SHRI ANADI CHARAN DAS (Jajpur): Sir, rats and monkeys in groups are moving freely, eating considerable quantity of foodgrains and vegetables and causing damage to foodgrains, vegetables and other standing crops. Rural people are fed up due to this menace of the rats and monkeys.

It is suggested that the monkeys be captured and left in the jungles and the menace of rats also tackled suitably. This is necessary to provide some relief to the rural people who are fed up. It is also necessary to avoid national loss to our foodgrains, vegetables and standing crops.

(iv) Need to increase the speed of trains running between Delhi and Udaipur and reschedule their timings.

[*Translation*]

SHRI GULAB CHAND KATARIA (Udaipur): Mr. Deputy Speaker, Sir, Udaipur which holds a prominent position on the tourist Map of India and the World, is tribal dominated